## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 21 OF 2018

Dated:	<u>16<sup>th</sup> February, 2018</u>			
Present:	Hon'ble Mr. Justice N.K. Patil, Judicial Me Hon'ble Mr. S.D. Dubey, Technical Membe			
In the ma	tter of:			
JK Minerals	s Vs.		Appellant(s)	
Madhya Pra	adesh Electricity Regulatory Commission & Ors.		Respondent(s)	

Counsel for the Appellant (s) : Ms. Mandakini Ghosh Mr. Parinay Deep Shah Mr. Saransh Shaw

Counsel for the Respondent(s) :

## <u>ORDER</u>

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Issue Notice to the Respondents returnable on 06.04.2018. Dasti, in addition is permitted.

List the matter on 06.04.2018.

(S.D. Dubey) Technical Member

(Justice N.K. Patil) Judicial Member

Bn/pr